

वाणी के महानिदेशक को अब तक कितने अभ्या-
वेदन प्राप्त हुए हैं; और

(ख) इन में से कितने अभ्यावेदनों पर
निर्णय कर लिया गया है और विचाराधीन
अभ्यावेदनों पर निर्णय न लेने के क्या कारण
हैं ?

†[REPRESENTATION FROM THE TRANS-
MISSION EXECUTIVES

928. SHRI RAJNARAIN: Will the
Minister of INFORMATION AND
BROADCASTING AND COMMUNI-
CATIONS be pleased to state:

(a) the number of representations so far
received by Government or the Director
General of the All India Radio from the
Transmission Executives individually or
collectively through their Association re-
garding the increase in their pay scale and
improving their service conditions; and

(b) how many of these representations
have so far been disposed of and what are
the reasons for not disposing of the pending
representations?]

**सूचना तथा प्रसारण मंत्रालय और संचार
विभाग में राज्य मंत्री (श्री आई० के० गुजराल) :**

(क) यदि कोई निर्धारित अवधि बताई जाए तो
प्राप्त अभ्यावेदनों की ठीक ठीक संख्या दी जा
सकती है। ट्रांसमिशन एक्जीक्यूटिव से या तो
व्यक्तिगत रूप से या उनकी एसोसिएशन के
द्वारा सामूहिक रूप से बड़ी संख्या में अभ्यावेदन
प्राप्त हुए हैं।

(ख) इन अभ्यावेदनों का मुख्य विषय
वेतन-मनों में संशोधन करना है। इस विषय पर
निर्णय ले लिया गया है और उनको बता दिया
है कि संशोधन सम्भव नहीं है। आकाशवाणी
के कार्यक्रम संवर्ग के पुनर्गठन से सम्बन्धित
प्रस्तावों के सन्दर्भ में उनकी सेवा शर्तों से सम्ब-
न्धित कुछ मामले विचाराधीन हैं।

†[THE MINISTER OF STATE IN
THE MINISTRY OF INFORMATION
AND BROADCASTING AND IN THE
DEPARTMENT OF COMMUNICA-
TIONS (SHRI I. K. GUJRAL): (a)
Precise number of representations received

can be given for a certain specified period.
A large number of representations have
been received from Transmission Executi-
ves, either individually or collectively
through their Association, from time to
time.

(b) The main subject of these represen-
tations was revision of pay scales. This point
has been disposed of and they have been
informed that a revision is not possible.
Some matters concerning service condi-
tions are under consideration in the context
of proposals for reorganisation of program-
me cadre of AIR.]

ट्रांसमिशन असिस्टेंट्स

929. श्री राजनारायण : क्या सूचना तथा
प्रसारण और संचार मंत्री यह बताने की कृपा
करेंगे कि :

(क) 1958 के पहले के ट्रांसमिशन असि-
स्टेंटों और 1958 के बाद के ट्रांसमिशन एक्जी-
क्यूटिवों के कार्यों एवं उत्तरदायित्वों में क्या
अंतर है ; और

(ख) क्या इन दोनों पदों के वेतन-क्रमों
में कोई अंतर है ?

†[TRANSMISSION ASSISTANTS

929. SHRI RAJNARAIN: Will the
Minister of INFORMATION AND
BROADCASTING AND COMMUNI-
CATIONS be pleased to state:

(a) the difference between the duties
and responsibilities of the pre-1958 Trans-
mission Assistants and those of post-1958
Transmission Executives; and

(b) whether there is any difference be-
tween the pay scales of these two posts?]

**सूचना तथा प्रसारण मंत्रालय और संचार
विभाग में राज्य मंत्री (श्री आई० के० गुजराल) :**

(क) 1958 के पूर्व के ट्रांसमिशन सहायकों
को ड्यूटी अफसरों के रूप में अपने कार्य के
अतिरिक्त प्रसारित कार्यक्रमों के बारे में स्वतन्त्र
रूप से अपनी राय देनी होती थी। 1958 के
बाद के ट्रांसमिशन एक्जीक्यूटिवों का काम
केवल प्रोड्यूसरों, सहायक प्रोड्यूसरों और
प्रोग्राम एक्जीक्यूटिवों की सहायता करना है।

(ख) जी हां। ट्रांसमिशन सहायक के पद का वेतन-मान 250-15-340; द० अ० 20-400 रुपए था, जबकि ट्रांसमिशन एक्जीक्यूटिव के पद का वेतन-मान 210-10-290-15-320-द० अ० 15-425-द० अ० 15-470 रुपये है।

†[THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) (a) The pre-1958 Transmission Assistants were required to give their independent assessment of the programmes broadcast in addition to their functions as Duty Officers. The post-1958 Transmission Executives are required only to assist Producers, Assistant Producers and Programme Executives.

(b) Yes. The post of Transmission Assistant carried a pay scale of Rs. 250-15-340-EB-20-400, whereas that of Transmission Executive is Rs. 210-10-290-15-320-EB-15-425-EB-15-470].

आकाशवाणी में ट्रांसमिशन एक्जीक्यूटिवों को समयोपरि भत्ता

930. श्री राजनारायण : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) आकाशवाणी में कितने ट्रांसमिशन एक्जीक्यूटिवों को समयोपरि काम करना पड़ता है ;

(ख) कितने ट्रांसमिशन एक्जीक्यूटिव ऐसे हैं जिन्हें सारे साल उनके बदले में छुट्टियां या अवकाश नहीं मिल पाते हैं ;

(ग) क्या जनवरी से दिसम्बर 1968 तक की अवधि में समयोपरि काम करने के लिये उन्हें कोई समयोपरि भत्ता दिया गया ;

(घ) यदि हां, तो उसका व्यौरा क्या है ; और

(ङ) यदि नहीं, तो उसके क्या कारण हैं ?

†[PAYMENT OF OVERTIME ALLOWANCE TO THE TRANSMISSIONS EXECUTIVES OF A.I.R.

930. SHRI RAJNARAIN: Will the Minister of INFORMATION AND

BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) the number of Transmission Executives of All India Radio who have to work overtime;

(b) the number of those Transmission Executives who are not able to avail of holidays or leave in lieu thereof throughout the year;

(c) whether any amount of overtime allowance has been paid to them during the period from January to December, 1968 for working overtime;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?]

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री आई० के० गुजराल) :

(क) से (ङ) सूचना एकत्र की जा रही है और यथासमय सदन की मेज पर रख दी जाएगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to (e) The information is being collected and will be laid on the Table of the House.]

MEMORANDUM FROM BURMA TAMIZHAR REHABILITATION ASSOCIATION

931. SHRI THILLAI VILLALAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have recently received any memorandum from the Burma Tamizhar Rehabilitation Association of Tamil Nadu;

(b) if so, what are the grievances ventilated in the memorandum and what is the assistance asked for; and

(c) what steps have been taken by Government for the rehabilitation of Burma repatriates now residing in Tamil Nadu and in particular in Madras City?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes.

(b) and (c) A statement is attached. [See Appendix LXVII, Annexure No. 57.]